## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1978 ANSWERED ON:05.12.2012 CONSTRUCTION OF KV/NVs BUILDING Naqvi Shri Zafar Ali

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of Kendriya Vidyalaya and Navodya Vidyalayas sanctioned in Uttar Pradesh during the Eleventh Five Year Plan;
- (b) the total number of such schools out of them which have not got any land till date and are being run in rented buildings or land as well as the reasons for not making land and buildings not available for these schools;
- (c) whether State Government or Central Government has issued any guidelines and time limit for construction of school building on the land made available for these schools; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) During 11th Five Year Plan i.e. 2006-07 to 2011-12, 11 Kendriya Vidyalayas (KVs) and one Jawahar Navodaya Vidyalaya (JNV) were sanctioned in the State of Uttar Pradesh.
- (b) Building of one KV at Mati Akbarpur has been constructed by Kendriya Vidyalaya Sangathan (KVS), while 09 Kendriya Vidyalayas are functioning in temporary buildings, provided by sponsoring authorities, free of rent as transfer of title of land in favour of Kendriya Vidyalaya Sangathan has not been done by State Government. One Kendriya Vidyalaya in Banda, Distt., Banda could not be made functional, as the District Administration could not provide the minimum infrastructure facilities. One JNV, sanctioned in the District Rampur could not be made functional as temporary accommodation has not been provided by the State Government. Permanent land which was made available for JNV has fallen into dispute thereby resulting in abandoning construction work at the site.
- (c) & (d) The construction of a KV is generally completed within 18-24 months after approval of competent authority & sanction of availability of funds. The construction work for JNVs is sanctioned in two phases. The time allowed for first phase is 21 months and 15 months for second phase except for the JNVs located in the North East Region where the time frame for its completion is 27 months for the first phase and 21 months for the second phase.